

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 306**  
**(IB)-418(ND)18**  
**New IA- 1593/2024**

**IN THE MATTER OF:**

**M/s. Alloys & Metals (INDIA)**

...

**Applicant/Petitioner**

**Versus**

**M/s. Hindustan Paper Corporation Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Liq.**

**: Adv. Rahul Sharma, Adv. Ayush Bhatia**

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 10.04.2024.

**Sd/-**  
**(COURT OFFICER)**